

ITEM NO.101 Court 2 (Video Conferencing) SECTION XII  
(Part-heard) S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3699-3700/2018

PSA SICAL TERMINALS PVT. LTD.

Appellant(s)

VERSUS

THE BOARD OF TRUSTEES OF V.O. CHIDAMBRANAR PORT  
TRUST TUTICORIN & ORS.

Respondent(s)

( [ PART-HEARD BY HON'BLE ROHINTON FALI NARIMAN AND HON'BLE B.R.  
GAVAI, JJ. ] )

IA No. 6751/2021 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 120305/2018 - CLARIFICATION/DIRECTION  
IA No. 64977/2018 - INTERLOCUTORY APPLICATION  
IA No. 9997/2018 - RECTIFICATION OF CLERICAL ERROR

Date : 14-07-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN  
HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s) Dr. A.M. Singhvi, Sr. Adv.  
Mr. Gopal Jain, Sr. Adv.  
Mr. Sonal Jain, AOR  
Mr. Zerick Dastur, Adv.  
Ms. Sneha Sheth, Adv.  
Mr. Ishkaran Singh, Adv.  
Ms. Archana Uppuluri, Adv.  
Ms. Kajal Sharma, Adv.

For Respondent(s) Mrs. Madhvi Dewan, ASG  
Mr. Keshav Thakur, Adv.  
Mr. Ayush Puri, Adv.  
Mr. Mahesh Prasad, Adv.  
Mr. Shikhar Sardana, Adv.  
Mr. Ajay Singh, Adv.  
Mr. Babu Malayil, Adv.  
Mr. Rajesh Singh Chauhan, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Heard the arguments of Mrs. Madhavi Divan, learned ASG and Mr. Keshav Thakur, learned counsel appearing for the respondent and Dr. Abhishek Manu Singhvi, learned senior counsel appearing for the appellant, in rejoinder.

List for further arguments on Thursday, the 15<sup>th</sup> July, 2021 as Part-heard as First Item.

(R. NATARAJAN)  
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)  
BRANCH OFFICER